

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3165

ANSWERED ON:15.03.2013

BLOOD BANKS

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the criteria norms and procedure laid down by the Government for setting up blood banks in public, voluntary and charitable sectors in the country;
- (b) the number of licensed blood banks in public, voluntary and charitable Sectors separately in the country, State/UT-wise;
- (c) the total quantity of blood collection and utilisation reported by these blood banks in the country during each of the last three years and the current year, State/ UTwise;
- (d) whether a number of blood banks are running without license or despite expiry of their licenses and if so, the number of such cases reported in the country during the said period, State/UT-wise; and
- (e) the corrective and punitive measures taken/proposed by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a): The Drugs and Cosmetics Rules, 1945 provides detailed procedures/guidelines for setting up of the blood banks in the country.
- (b): A Statement giving the number of licensed blood banks in the country, State/UT wise is at Annexure-I.
- (c): Two Statements containing the State/UT-wise total quantity of blood collection of NACO-supported blood banks and all blood banks in the Country during the last three years including current year are at Annexure II & III. NACO has informed that it does not keep the record for the utilization of Blood in the Country. However, the Indian Red Cross Society (IRCS) has given the following figures in this regard in respect of its IRCS(NHQ) Blood Bank (till 12.3.2013):

Year	Blood Collected	Blood Utilized (units)
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2009-10	26485	25346
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2010-11	29656	28752
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2011-12	27964	27317
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2012-13	27417	26832
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- (d): As per information received from State/UT Drugs Control authorities only three cases of blood banks operating without proper licenses were detected in Uttar Pradesh.

2009-2010 : 01(at Lucknow)

2010-2011 : 01(at Sonbhdara)

2011-2012 : 01(at Jaunpur)

(e): The Government of Uttar Pradesh has registered First Information Report (FIR) against the persons involved in the running of these blood banks.